

**IN THE NATIONAL COMPANY LAW TRIBUNAL**  
**NEW DELHI, COURT - II**

**Item No. 250**  
**(IB)-1095(ND)2019**  
**IA/3598/2020 IA/4849/2020**

**IN THE MATTER OF:**

**Ritu Tandon**

... **Applicant/Petitioner**

**Versus**

**M/s. Rain Automotive India Pvt. Ltd.**

... **Respondent**

**Under Section: 9 of IBC, 2016**

**Order delivered on 24.02.2021**

**CORAM:**

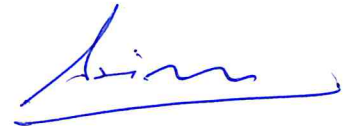
**SHRI. ABNI RANJAN KUMAR SINHA**  
**HON'BLE MEMBER (J)**

**SHRI L.N. GUPTA,**  
**HON'BLE MEMBER (T)**

**PRESENT:** Mohit Prasad, Adv.  
Abhishek Anand & Kunal Godhwani with Ms. Maya Gupta Liquidator of  
Corporate Debtor

**ORDER**

Renotify this case on 10<sup>th</sup> March, 2021.



**(T.S.Singh)**  
**Court Officer**